The Minister of Education (Dr. K. L. Shrimali): (a) No, Sir.

(b) and (d). The levy of such fees has been banned.

(c) No, Sir.

I.A.S., I.P.S., and I.F.S. Officers from Andhra Pradesh

555. **Shri E. Madhusudan Rao:** Will the Minister of **Home Affairs** be pleased to state the number of I.A.S., I.P.S., and I.F.S., Officers who have been recruited by direct appointment and also by promotion from Andhra Pradesh ever since its formation?

The Minister of State in the Ministry of Home Affairs (Shri Hajarnavis): The requisite information with regard to the I.A.S. and the I.P.S. is as indicated below:

Service	No. of officers appoined	
	By Direct Recruitment through annual competitive examination.	By Promotion
I.A.S.	26	32
I.P.S.	23	24

The Home Ministry does not have the relevent information about the Indian Foreign Service, to which appointments are made by, and which is under the administrative control of, the Ministry of External Affairs.

12.01 hrs.

RE: DISCUSSION ON KEROSENE

श्री बागड़ी (हिसार) : अध्यक्ष महोदय, मिट्टी के तेल के बारे में मैं अर्ज करना चाहता हूं कि आज देश भर में मिट्टी का तेल नहीं मिल रहा है। अब हम लोगों को नार्थ ऐवेन्यू और साउथ ऐवेन्यू में मिट्टी का तेल नहीं मिल रहा है, तो इस से अन्दाजा लगाया जा सकता है कि इस सम्बन्ध में देश का क्या हाल हो रहा होगा ।

अध्यक्ष महोदय : अगर मिट्टी का तेल नहीं मिल रहा है, तो मैं इस वक्त उस की सप्लाई कैसे खोल सकता हूं ? माननीय सदस्य ने कहा है कि उन को नार्थ ऐवेन्यू और साउथ ऐवेन्य में मिट्टी का तेल नहीं मिल रहा है । हाउस में बजट का डिस्कशन आने वाला है और उस में हर एक विषय पर विचार प्रकट किये जा सकते हैं । जब बजट के लिए इतना समय मिलेगा, तो उस के दौरान में हर एक बात डिस्कस की जा सकती है ।

श्री रामसेवक यादव (बाराबंकी) : अध्यक्ष महोदय, मेरा निवेदन यह है कि यह तो एक तात्कालिक महत्व का सवाल है । बजट में तो बहुत सी बातों पर बहस चल सकेगी, लेकिन आज-कल क्या हो रहा है और आज-कल लोगों को क्या तकलीफ़ हो रही है, इस पर भी विचार किया जाना चाहिए । मिट्टी के तेल के सम्बन्ध में दिल्ली में हमारे यहां जो स्थिति है, उस से हम सारे देश का अन्दाज़ा लगा सकते है ।

अध्यक्ष महोदय : जिस बात के लिए जल्दी अवसर आने वाला है, उस के लिए हम अब अवसर नहीं दे सकते हैं ।

श्री बागड़ी : अध्यक्ष महोदय, मिट्टी का तेल न मिलने की वजह से रोटी नहीं बनती है ।

12.03 hrs.

PAPER LAID ON THE TABLE

DELHI TERMINAL TAX (SECOND AMENDMENT) RULES

The Minister of State in the Ministry of Home Affairs (Shri Hajarnavis): I beg to lay on the Table a copy of Notification No. 16|38|60-Delhi II, published in Delhi Gazette dated the 6th December, 1962 containing the Delhi Termi-

[Shri Hajarnavis]

nal Tax (Second Amendment) Rules, 1962, under sub-section (2) of section 479 of the Delhi Municipal Corporation Act, 1957. [*Placed in Library. See* LT-911/63).

BUSINESS ADVISORY COMMITTEE

FOURTEENTH REPORT

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): I beg to move:

"That this House agrees with the Fourteenth Report of the Business Advisory Committee presented to the House on the 5th March, 1963."

Shri Hari Vishnu Kamath (Hoshangabad): I am sorry to see that the full-fledged Cabinet Ministry of Parliamentary Affairs, over which my hon. and amicable friend so effortlessly presides, has been down-graded to a mere department, and placed just below what is truly a department, the Department of Atomic Energy. I request you to ensure that this mistake is got rectified and the Ministry is not made a department.

Shri Daji (Indore): The schedule placed before us runs into many hours and it will run into many days. We are very anxious to know when the Government is allotting time for discussion of the Vivian Bose Report, because we would like to have a discussion on it very early, preferably even before the Budget Discussion starts, so that early, preferably even before in the light of this discussion we can focus attention on the Budget. So, we would like to know what the Government has decided about the discussion of the Vivian Bose Report on Dalmia-Jain concerns.

Shri Nath Pai (Rajapur): I have a very brief submission for the consideration of the House. It is in regard to the very inadequate time that has been suggested for discussion of defence. Nothing is of greater importance at this hour than that the House gives the fullest consideration to the defence preparedness of the nation, and ten hours is totally inadequate to give any serious consideration. May I therefore beg that the Minister concerned may consult you and find a way out to enhance the time for defence. All of us want to speak on that subject, because everything else is subordinate.

श्री बागड़ी (हिसार) : अध्यक्ष महोदय, पार्लियामेंटरी एफेयर्ज का महकमा बड़ा अहम है ।

श्री रामसेवक यादव : अध्यक्ष महोदय, कल बिजिनेस एडवाइजरी कमेटी की बैठक में यह निश्चय हुआ था कि मिनिस्ट्री आफ़ पार्लियामेंटरी एफेयर्ज पर भी बहस होगी । क्या वह बात पक्की है ?

अध्यक्ष महोदय : यह लिखा हुआ है । माननीय सदस्य उस को देखते तो है नहीं ।

श्री योगेन्द्र झा (मधुबनी) : अध्यक्ष महोदय, बिहार विधान सभा में अध्यक्ष महोदय ने एक बार यह व्यवस्था दी थी कि सदन के नेता की सीट रिक्त रहने पर कोई दूसरा माननीय मंत्री या सदस्य उस पर नहीं बैठ सकता । हम देखते है कि इस सदन में सदन के नेता का स्थान रिक्त होने पर मिनिस्टर आफ़ पार्लियामेंटरी एफेयर्ज उस पर बैठे हुए हैं । मैं यह जानना चाहता हूं कि क्या वह व्यवस्था यहां पर भी लागू है ।

अध्यक्ष महोदय : हम पर यह कोई पावन्दी नहीं है कि बिहार विधान सभा में जो कुछ हुआ था, हम भी वही करें । इस बारे में पहले ही सवाल उठाया गया था और उस का फैसला हो चुका है ।

Shrimati Renu Chakravartty (Barrackpore): May I just ask one question about the business of this week? Can we presume that the discussion on General Budget will start as scheduled on the 8th as given to us in the bulletin?

Mr. Speaker: On the 12th.